COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 11 OF 2018

Dated: 27th February, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Pithampur Audyogik Sangathan Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission Respondent(s)

& Anr.

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Ms. Mandakini Ghosh

Ms. Ritika Singhal for R-1

Mr. Aashish Anand Bernard Mr. Paramhans for R-2

ORDER

Learned counsel for the respondent seeks a week's time to file reply. He may file the same on or before 07.03.2018 after serving copy on the other side.

List the matter on <u>27.03.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk